

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 16.01.2021

NOTICE

Take notice that the following matter listed on 20.01.2021 in the Court - III will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 553 of 2019 Part Heard	IDBI Bank Vs. Mamta Binani & Ors. With	Manmeet Singh	Arjun AsthanaR1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2
2.	Comp. App. (AT) (Ins) No. 982 of 2019 Part Heard	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Anr.	Krutika Raghavan	Shreyas Edupuganti-R1 PBA Srinivasan- R2

Copy to: -

1. Notice Board

2. Website: www.nclat.nic.in

By the order of Hon'ble Acting Chairperson
-sd/-

Registrar